

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

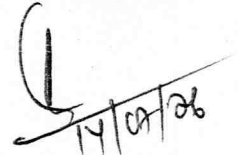
NOTIFICATION

Imphal, the 1st July, 2026

HCMEST-12011/1/2026-ESTT-II SECTION-HCM/15426 : It is hereby notified to all concerned that the online registration and submission of application forms for direct recruitment to the posts of **Manipur Judicial Service Grade - III**, advertised vide Advertisement of even number dated 04.07.2026, shall remain open indefinitely and beyond 14.07.2026 (04:00 P.M.), the closing date notified in the said advertisement. This decision has been taken in view of the order(s) passed in W.P. (C) No. 1110/2025, pending before the Hon'ble Supreme Court of India. The revised closing date for online registration and submission of application forms shall be notified separately.

It is further notified that **Guwahati** has been added as an additional Examination Centre along with Imphal. Candidates who have already submitted, or who are yet to submit their application forms and wish to opt for Guwahati as their Examination Centre shall be provided with a separate link on the official website (www.hcmimphal.nic.in) to exercise such option after closure of the online registration and submission of application forms. A separate notification in this regard shall be issued in due course.

Note: *Candidates are advised to remain vigilant and refer only to the official website of the Registry, www.hcmimphal.nic.in, for all updates and further necessary notifications.*


(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
5. Concerned File/Notice Board/Guard File.